

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION No.3620  
TO BE ANSWERED ON 15.07.2019

**WELFARE TO PARTICULARLY VULNERABLE TRIBAL GROUPS (PVTGS)**

3620. KUMARI SHOBHA KARANDLAJE:  
SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is a fact that there are 75 Particularly Vulnerable Tribal Groups (PVTGs) notified as on date in the country, if so, the details thereof, State-wise;
- (b) whether the Government is implementing a Scheme namely “Development of Particularly Vulnerable Tribal Groups (PVTGs)” which covers the identified PVTGs among Scheduled Tribes;
- (c) whether the activities/projects sanctioned under the scheme differ from State to State depending on their demand; and
- (d) the details of the funds sanctioned to States under the Scheme during the last three years, State-wise?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(Smt. RENUKA SINGH SARUTA)

(a) & (b) Yes, Sir. This Ministry administers a scheme namely Development of Particularly Vulnerable Tribal Groups (PVTG). The scheme covers the 75 identified PVTGs in 18 States, and Union Territory of Andaman & Nicobar Islands, details of which are given at **Annexure**. The scheme aims at planning their socio-economic development in a comprehensive manner while retaining the culture and heritage of the communities by adopting habitat level development approach.

(c) The projects taken up under this scheme are demand driven. Under this scheme, financial assistance is provided to the State/UT Governments based on their proposals for development of tribal people in the sectors of education, housing, land distribution, land development, agricultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, social security or any other innovative activity meant for the comprehensive socio-economic development of PVTGs and to fill in the critical gaps.

(d) State-wise release of funds under the scheme in the past three years has been indicated below:-  
**(Rs. in lakh)**

S. No.	Name of State / UT	2016-17	2017-18	2018-19
1	Andhra Pradesh	5105.00	2076.00	1837.00
2	Andaman & Nicobar island	100.00	200.00	0.00
3	Bihar	342.87	295.91	0.00
4	Chhattisgarh	1230.00	1089.50	1051.50
5	Gujarat	779.12	390.67	604.00
6	Jharkhand	3120.00	2043.75	3295.79
7	Karnataka	136.00	467.00	460.00
8	Kerala	100.00	62.00	0.00
9	Madhya Pradesh	10460.40	8232.46	7998.09
10	Maharashtra	2077.00	1226.25	1230.26
11	Manipur	329.00	195.00	1157.55
12	Odisha	1379.00	1297.00	3626.00
13	Rajasthan	1331.00	1038.00	1008.00
14	Tamil Nadu	3055.00	1770.75	0.00
15	Telangana	1139.00	778.00	533.00
16	Tripura	2250.00	2305.00	789.53
17	West Bengal	574.00	330.76	843.42
18	Uttrakhand	292.48	130.00	565.86
19	Uttar Pradesh	0.00	17.96	0.00
	<b>Grand Total</b>	<b>33799.87</b>	<b>23946.01</b>	<b>25000.00</b>

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Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 3620 for answer on 15.07.2019

<b>State-wise list of Particularly Vulnerable Tribal Groups (PVTGs)</b>		
<b>S. No</b>	<b>Name of States/Union Territory</b>	<b>Name of PVTG</b>
1	Andhra Pradesh (including Telangana)	Chenchu
2		Bodo Gadaba
3		Gutob Gadaba
4		Dongria Kondhs
5		Kutia Khond
6		Kolam
7		Konda Reddy
8		Konda Savaras
9		Bondo Poroja
10		Khond Poroja
11		Parengi Poroja
12		Thoti
13	Bihar (including Jharkhand)	Asur
14		Birhor
15		Birjia
16		Hill Kharia
17		Korwa
18		Mal Paharia
19		Parhaiya
20		Sauria Paharia
21		Savar
22		Gujarat
23	Kathodi	
24	Kotwalia	
25	Padhar	
26	Siddi	
27	Karnataka	Jenu Kuruba
28		Koraga
29	Kerala	Cholanaickan
30		Kadar
31		Kattunayakan
32		Koraga
33		Kurumbas
34		Madhya Pradesh (including Chhattisgarh)
35	Baiga	
36	Bharia	
37	Birhor	
38	Hill Korbas	
39	Kamar	
40	Saharia	
41	Maharashtra	
42		Kolam
43		Maria Gond
44	Manipur	Marram Nagas
45	Odisha	Chuktia Bhunjia
46		Birhor
47		Bondo
48		Didayi

49		Dongria Khond
50		Juang
51		Kharia
52		KutiaKandha
53		Lanjiasoara
54		Lodha
55		Mankirdia
56		PaudiBhuyans
57		Saura
58	Rajasthan	Seharia
59	Tamil Nadu	Irular
60		Kattunayakan
61		Kota
62		Kurumbas
63		Paniyan
64		Toda
65	Tripura	Riang
66	Uttar Pradesh	Buksa
67	(including Uttrakhand)	Raji
68	West Bengal	Birhor
69		Lodha
70		Toto
71	Andaman & Nicobar islands	Great Andamanese
72		Jarawas
73		Onges
74		Sentenelese
75		Shompens

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